

SC No.09/19
CNR No. DLCT11-000977-2019
DoE v Surendra Kumar Jain & Ors.

Matter is taken up today for hearing through Video Conferencing in terms of Office Order No.417/RG/DHC dated 27.8.2020 and Circular issued by Ld. District & Sessions Judge-cum-Special Judge (CBI), Rouse Avenue District Court, New Delhi, regarding Duty Roster of the Judicial Officers and Modalities in respect of hearing bearing No.E-10559 10644/Power/Gaz./RADC/2020 dated 28.8.2020 and No.E-10927-11013/Power/Gaz./RADC/2020 dated 30.8.2020 respectively.

21.9.2020 **(Proceeding through VC on CISCO WEBEX)**
Present: Sh. Suresh Chandra Sati, learned counsel for A-1 Surendra Kumar Jain.

An application for renewal of Passport on behalf of A-1 Surendra Kumar Jain was received online at the official email ID of the court. The application is taken up today. Let a notice of this application be issued to DoE returnable on the date already fixed in this case i.e. **06.10.2020**

The Digitally signed order is being sent to Sh. Brijesh Andani, Reader of the Court on E-mail ID of the court i.e. readercbi09radc@gmail.com with the direction to place the order on the record as and when the regular functioning of the Courts is resumed or whenever he visits court as per Duty Roaster and send copy of the order to Computer Branch, RADC for uploading on Official Website.

(AJAY KUMAR KUHAR)
**Additional Sessions Judge/
Special Judge (PC Act),
CBI-09 (MPs/MLAs Cases),
RADC, New Delhi : 21.9.2020 (SR)**